

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

CrI.A. No. 1431/2019 (II)

Date : 07-08-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sibbo Sankar Mishra, AOR
Mr. Niranjan Sahu, Adv.
Mr. Debabrata Dash, Adv.
Mrs. Prabhati Nayak, Adv.

Mr. Jagjit Singh Chhabra, AOR

For Respondent(s)

Mr. Ankit Goel, AOR

Ms. Abha R. Sharma, AOR
Mr. Mahinder Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All respondents are duly represented.

Records have been received.

Four weeks time, is granted to Ld. counsel for appearing parties, to file additional documents.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

VIVEK SAXENA
Registrar